

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
CUM SPECIAL JUDGE(PC ACT)(CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

Pursuant to Hon'ble High Court letter No.2796-2808/DHC/Gaz./DHJS/SumVac/2019 dated 22<sup>nd</sup> May, 2019, I hereby authorize the following Spl. Judges (PC Act)(CBI)/(ACB), Rouse Avenue Court Complex, New Delhi under section Section 10(3) of the Criminal procedure Code, 1973 to hear and dispose of Bail/urgent criminal applications, pertaining to the Police Stations & Investigating Agencies of Rouse Avenue Court Complex, New Delhi including the urgent matters under Special Acts i.e PAct-1988 & PMLA Acts, 2002 pertaining to RACC, New Delhi as mentioned below during the summer vacation, 2019.

**CRIMINAL/ SPECIAL ACTS CASES**

S.No.	Name of the Judicial Officers	Date of Duty	Mobile Nos.	Room No.	Floor
1.	Ms. Kiran Bansal, Spl. Judge (PC ACT)(ACB)	10.06.2019 to 15.06.2019	9910384802	202	2nd
2.	Sh. Rakesh Kumar Sharma, Spl. Judge (PC Act)(CBI)	17.06.2019 to 22.06.2019	9910384764	606	6th
3.	Sh. Arun Bhardwaj, Spl. Judge (PC Act)(CBI)	24.06.2019 to 25.06.2019	9717497302	502	5th
4.	Sh. Pulastya Pramachala, Spl. Judge (PC Act)(CBI)	26.06.2019 to 29.06.2019	9910384829	506	5th

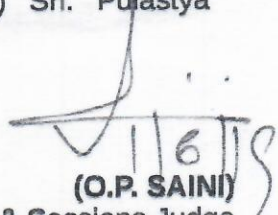
During the above said period the Administrative work of the undersigned shall also be looked after by the Officer on duty.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rules, in lieu of actual duties performed by them.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

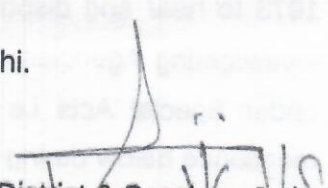
The office of the court will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other holiday, if any.

Further, it is also informed that the Judicial Officers performing duties during Summer Vacation as mentioned against the dates shall also look after misc. work like remand work, issuance of search warrants etc. under the PC Act after 5.00 P.M. and on Sundays i.e., on (16.06.2019) Ms. Kiran Bansal, (23.06.2019) Sh. Rakesh Kumar Sharma & (30.06.2019) Sh. Pulastya Pramachala, Spl. Judges (PC Act)(CBI)(ACB), RACC, New Delhi.


  
**(O.P. SAINI)**  
District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Courts, New Delhi.

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
5. The Director, Directorate of Prosecution, CBI/ACB(GNCTD)
6. All the Branches-in-charges, Rouse Avenue Court Complex, New Delhi.
7. The Website Committee, Tis Hazari Courts, Delhi.
8. The P.S./Reader to the undersigned.
9. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
10. The Lockup Incharge, Rouse Avenue Court Complex, New Delhi.
11. The Police Chowki Incharge, Rouse Avenue Court Complex, New Delhi.

  
 District & Sessions Judge  
 cum- Special Judge(PC Act)(CBI)  
 Rouse Avenue Courts, New Delhi.

Sl. No.	Name of the Judicial Officer	Date of Duty	Mobile No.	Room No.	Post
1.	Mr. Kishan Kumar Srivastava (PC Act)(CBI)	10.06.2019 to 18.06.2019	9910384902	502	2nd
2.	Mr. Rajesh Kumar Sharma (PC Act)(CBI)	17.06.2019 to 25.06.2019	9910384784	502	2nd
3.	Mr. Anil Kumar (PC Act)(CBI)	24.06.2019 to 28.06.2019	9717487302	502	2nd
4.	Mr. Anil Kumar (PC Act)(CBI)	28.06.2019 to 30.06.2019	9910384879	502	2nd

  
 District & Sessions Judge  
 cum- Special Judge(PC Act)(CBI)  
 Rouse Avenue Courts, New Delhi.